


In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 29.10.2020

Morning Session	Stage of the Case
1) CC No.941/2008	Evidence
2) CC No.1466/2010	Evidence
3) CC No.68/2009	Evidence
4) CC No.143/2014	Evidence
5) CC No.856/2015	Evidence
6) CC No.66/2009	Evidence
7) CC No.750/2009	Arguments
8) CC No.2836/2020	Orders
9) CC No.680/2018	Cross examination (Through VC)
10) CC No.1891/2018	Cross examination (Through VC)
11) CC No.1892/2018	Cross examination (Through VC)
12) CC No.1893/2018	Cross examination (Through VC)
13) CC No. 931/2015	For HBC
14) CC No. 174/2016	For HBC
15) CC No. 341/2016	For HBC
** After noon Session **	
1) CC No. 90/2011	Further evidence (Through VC)
2) CC No. 420/2016	Plea
3) CC No. 967/2016	Plea
4) CC No. 1950/2018	Plea
5) CC No. 1044/2016	For HBC
6) CC No. 1056/2016	For HBC
7) CC No. 1070/2016	For HBC
8) CC No. 1878/2016	For HBC
9) CC No. 1939/2016	For HBC
10) CC No. 1953/2016	For HBC
11) CC No. 580/2017	For HBC
12) CrI. Misc. 299/2020	Evidence (Through VC)
13) CC No. 1164/2015	Evidence (Through VC)
14) CC No. 2903/2020	Hear
15) CC No. 202/2017	For objection


**Prl.Civil Judge and JMFC.,
Anekal.**

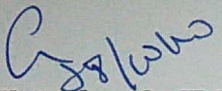
Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karn

**Matter listed on 29-10-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	PCR.No. 244/18	SS/Evidence	1	CC.No. 1342/10	Arguments
2	PCR.No. 498/18	SS/Evidence	2	CC.No. 1542/16	Arguments
3	PCR.No. 244/19	SS/Evidence	3	CC.No. 1128/11	Summons
4	PCR.No. 271/2020	SS/Evidence	4	CC.No. 1353/11	Summons
5	PCR.No. 273/2020	SS/Evidence	5	CC.No. 1507/11	Summons
6	PCR.No. 274/2020	SS/Evidence	6	CC.No. 770/12	Summons
7	CC.No. 499/16	Evidence	7	CC.No. 338/13	Summons
8	CC.No. 243/16	Hearing	8	CC.No. 344/13	Summons
9	CrI. Misc.No. 642/18	Hearing	9	CC.No. 744/13	Summons
10	CC.No. 514/10	313 Statement	10	CC.No. 2779/2020	Summons
11	CC.No. 3630/2020	Summons	11	CC.No. 2780/2020	Summons
12	CC.No. 3631/2020	Summons	12	CC.No. 2781/2020	Summons
13	CC.No. 6965/2020	Summons	13	CC.No. 2983/2020	Summons
14	CC.No. 2527/2020	Summons	14	CC.No. 2987/2020	Summons
15	CC.No. 2532/2020	Summons	15	CC.No. 3086/2020	Summons

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
18-09-2020 issued by the Hon'ble High Court of Karnataka.**


I/c. II Addl. Civil Judge & JMFC,
Anekal.